

NATIONAL COMPANY LAW TRIBUNAL
COURT ROOM NO. 1,
MUMBAI BENCH

Item No. 24

IA 5303/2023 In C.P. (IB)/895(MB)2022

CORAM:

SH. PRABHAT KUMAR JUSTICE VIRENDRASINGH BISHT (Retd.)
HON'BLE MEMBER (TECHNICAL) HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF THE HEARING ON 30.04.2024

NAME OF THE PARTIES: **EDELWEISS ASSET RECONSTRUCTION**
COMPANY LIMITED V/s ND S ART
WORLD PRIVATE LIMITED

Section 7 of the Insolvency and Bankruptcy Code, 2016

ORDER

IA 5303/2023 –

1. Mr. Rishabh Chandra, Advocate a/w Mr. Neel Mehta, Advocate i/b Vaish Associates appeared for the Applicant.
2. Mr. Soham Bhalerao, Advocate i/b DSK Legal appeared for the Respondent no. 11.
3. Ms. Sonali Pawar, Advocate appeared for the Respondent No. 15 and 16.
4. Mr. Amish Gandhi, Advocate appeared for the Respondent no. 12.
5. Learned Counsel for the Respondent no. 11 informs that due to some technical issue they are not able to file reply on DMS portal. They are directed to contact the Registry for the same.

6. Respondent no. 12 informs that legible copy is to be served on them. The applicant is directed to do so.
7. Respondent no. 15 have filed their reply.
8. Rest of the Respondents are at liberty to file their reply within 10 days failing which matter shall be proceeded on the basis of material available on record.
9. List this IA on **03.06.2024** for hearing.

Sd/-
PRABHAT KUMAR
MEMBER (TECHNICAL)

Sd/-
JUSTICE VIRENDRASINGH BISHT
MEMBER (JUDICIAL)

Sapna